

विवरण

लाइसेंस शुल्क/प्रीमियम, इत्यादि के व्यौरे नीचे दिए गए अनुसार हैं :—

लाइसेंस शुल्क

लीज प्रीमियम मदनपुर खादर— 201— रुपये प्रति कैंटल रिंग प्रतिमाह को दर से

— मसूदपुर

क्रम सं०	डेरि फार्म का नाम	शैंड की कुल संख्या	आवंटितियों की कुल संख्या	टाइप ए और बी के लिए आरक्षित मूल्य	120 समान किस्तों में अदा की जाने वाली मासिक किस्तों की राशि	वार्षिक भू-किराया लीज राशि
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1. मदनपुर खादर

टाइप "ए"	268.64	103	276	49,600	770.10	432.50	2-112
टाइप "बी"	306.60			58,400	906.70	495.50	-वही

2. मसूदपुर

टाइप "ए"	355.19	114	270	70,3000	1091.50	740.00	-वही-
टाइप "बी"	352.65	—	—	—	—	—	—

" " " "

मदनपुर डेरि फार्म में 276 आवंटितियों में से 6 आवंटितियों ने लाइसेंस शुल्क और शैंड का प्रीमियम जमा कराया है तथा 106 आवंटितियों ने केवल लाइसेंस शुल्क जमा किया है। मसूदपुर डेरि फार्म में 270 आवंटितियों में से 12 आवंटितियों ने लाइसेंस शुल्क और प्रीमियम जमा किया है तथा 32 आवंटितियों ने केवल लाइसेंस शुल्क जमा किया है।

Construction of Committee/Boards in the Ministry

2553. SHRI SUBRAMANIAN SWAMY : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of the various Committees/and/or Boards at various levels and in the various public sector organisations under the Ministry in which non-officials members from the public are nominated or elected to represent various interests;

(b) the manner in which these Committees and Boards have been constituted and the names and addresses of the members on each of these Committees;

(c) what is the present tenure each of the Committees that have been constituted ; and

(d) whether similar other Committees are likely to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) There are four Committees in which non-official members from the public are presently nominated to represent various interests:—

- (1) Rajghat Samadhi Committee
- (2) Shantivan Committee
- (3) Rajiv Gandhi Samadhi Committee
- (4) Babu Jagjivan Ram Memorial Committee.

No non-official is at present nominated on the Board of Directors of the Public Sector Undertakings under this Ministry.

(b) The Rajghat Samadhi Committee is a Statutory Committee constituted under the Rajghat Samadhi Act, 1951 for the adminis-

tration of Rajghat. The Shantivana Committee has been constituted by the Government for looking after the affairs of Shantivana. The Rajiv Gandhi Samadhi Committee has also been constituted by the Government to give necessary directions for to development of the Samadhi of late Shri Rajiv Gandhi. Babu Jagjivan Ram Memorial Committee has been set up for the development of the memorial of Babu Jagjivan Ram in Delhi. The names and the addresses of the members of these Committees are given in the statement. (See below).

(c) The Rajghat Samadhi Committee is a permanent Committee and there is no fixed tenure for the Shantivana Committee and Rajiv Gandhi Samadhi Committee. Babu Jagjivan Ram Memorial Committee will cease to exist as soon as its recommendations are submitted to the Government.

(d) There is no such proposal under consideration at present.

Statement

1. RAJGHAT SAMADHI COMMITTEE :

1. Prof. N.G. Ranga, Chairman

Non Official nominated by the Central Government under part (c) of sub-section (1) of sec. (4)

2. Mayor of MCD, Delhi — Ex. Officio—

Vide Clause (a) of Sub-Section (1) of Section 4 of the Act.

3. Chief Secretary, Delhi Admn.
(Sh. R.K. Takkar)

4. Joint Secretary (Works) in the Ministry of Urban Development (Ms. Indrani Sen)

5. Joint Secretary (Finance) in the Ministry of Urban Development (Sh. B. Battacharya)

Officials nominate under part (b) of Sub-Section (1) of Section 4 of the Act.

6. Chairman, Gandhi Smarak Nidhi, New Delhi

Non officials nominated by the Central Govt. under part (c) of Sub-section (1) of Section 4 of the Act.

7. Sh. Raj Mohan Gandhi, 29 Lodhi Estate

8. Prof. Ramji Singh, Baganpur, Bihar

9. Col. Rao Ram Singh, C1/20 Pandara Park, New Delhi. Elected by Lok Sabha under Clause (d) of Sub Section (1) of Section 4 of the Act.

10. Sh. Ram Sharan Yadav, 40, South Avenue, New Delhi.

11. Sh. Bhuvanesh Chaturvedi, 6 CMS Building, B.K.S. Marg, New Delhi. Elected by Rajya Sabha under Clause (d) of Sub-Section (1) of Section 4 of the Act.

31. SHANTIVANA COMMITTEE :

1. Minister of Arban Development (Smt. Sheila Kaul) — Chairperson.
2. Lt. Governor, Delhi (Shri P.K. Dave)
3. Sh. H.K.L. Bhagat, 34, Prithiviraj Road, New Delhi.
4. Dr. Karan Singh, 3, Nyaya Marg, New Delhi.
5. Smt. Kanta Dogra, House No. 4, Sector-V, Chandigarh.
6. Chief Architect, CPWD, New Delhi. (Sh. M.K. Rishi)
7. Joint Secretary (WR), Min. of Urban Development - Member Secretary (Ms. Indrani Sen).

III. RAJIV GANDHI SAMADHI COMMITTEE :

1. Shri P.V. Narasimha Rao, Prime Minister 7, Race Course Road, New Delhi.- *Chairman*
2. Smt. Sonia Gandhi, 10 Janpath, New Delhi.
3. Km. Jayalalitha, Chief Minister, Tamil Radu, Fort St. George, Madras.
4. Dr. P.C. Alexander, Former Governor of Tamil Nadu, 193 HIG, Raja Mahal Vilas Extn. Bangalore-98.
5. Sh. Arjun Singh, Minister of Human Resource Development, N. Delhi.
6. Sh. P. Chidambaram, Former Minister of State for Commerce, N. Delhi.
7. Lt. Governor of Delhi, Raj Niwas, Delhi.
8. Sh. A.N. Varma, Principal Secretary to PM., PM's office, South Block, New Delhi.
9. Sh. O.P. Goel, DG(W), CPWD, New Delhi.
10. Shri Romesh Chopra, 25-A, Palam Marg, Vasant Bihar, N. Delhi.
11. Smt. Sunita Kohli, 31, Golf Links, (GF) New Delhi.
12. Prof. Yashpal, AB-19, Mathura Road, New Delhi.
13. Sh. Wajahat Habibulha, Secretary, Rajiv Gandhi Foundation Jawahar Bhawan, D.R.P. Road, R. Delhi.

IV. BABU JAGJIVAN RAM MEMORIAL COMMITTEE :

1. Lt. Governor of Delhi — *Chairman*
2. Mrs. Meira Kumar, 6, Krishna Menon Marg, New Delhi.
3. Ms. Maydhaavi Qirti, 6, Krishna Menon Marg, New Delhi.
4. Director General (Works), CPWD, New Delhi.
5. Joint Secretary (WA), Min. of Urban Development (Ms. Indrani Sen).
6. Chief Architect, CPWD, New Delhi. (Sh. M.K. Rishi)—*Member Secretary*